NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal.No.635/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Nar	me of the Company	Om City Homes pvt Ltd Vs- ROC, Bihar		
	Under Section	252(3)		
SI. No		nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
	SURENDR	A SINGHT, ADVOCATE	Appellant	S. Ssigh 1 Adv

ORDER

Heard the Ld. Counsel for the appellant.

Reserved for order.

Sd

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)